

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)Diary No(s).28989/2018

(Arising out of impugned final judgment and order dated 10-02-2017 in CRLA No.163/1995 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

AMAR SINGH & ANR.

Respondent(s)

(With appln.(s) for c/delay in filing SLP, exemption from filing c/c of the impugned judgment and exemption from filing O.T.)

Date : 14-09-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Garvesh Kabra,AOR
 Mr. Vivek Sharma,Adv.
 Mr. Vikas Chaudhary,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(Jagdish Chander)
Branch Officer

(Sarita Purohit)
AR-cum-PS